Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 106/2020 in DFR No. 31/2020 (IA 106/2020 - For condonation of delay in filing the Appeal)	T.T. Limited VS Paschim Gujarat Vij Company Limited	31/2020 Dated 20/01/2020	26/02/2020		28/02/2020 Court - 2
2	IA 160/2020 in DFR No. 44/2020 (IA 160/2020 - For condonation of delay in filing the Appeal)	Corporation of India Limited VS Andhra Pradesh	44/2020 Dated 27/01/2020	25/02/2020		28/02/2020 Court - 1